HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

******

ORDER

No.: 1710 **of 2026/RG** **Dated:** 30.10.2026

In view of the superannuation of Shri Balbir Lal, Principal District & Sessions Judge, Bhaderwah on 31.10.2026, Additional District & Sessions, Judge, Doda shall hold the additional charge of the said Court w.e.f. 01.11.2026, till further orders.

By Order

30/10/26

(M.K. Sharma)
Registrar General

No: 52466-74 **/RG/GS** **Dated:** 30.10.2026

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Administrative Judge, District Doda;
   .....for kind information of their Lordships.
3. Principal District and Sessions Judge, Bhaderwah (Doda);
4. Additional District & Sessions Judge, Doda;
   ..... for information and necessary action.
5. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and uploading the same on the official website of Hon'ble High Court.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
7. Order file.

30/10/26

Registrar General